

File No: 12(4)2016/Misc./Enf/FSSAI
Food Safety and Standards Authority of India
(Enforcement Division)
(A Statutory Authority established under Food Safety and Standards Act, 2006)
FDA Bhawan, Kotla Road, New Delhi - 110002

The ^{03rd} October, 2016

Order

Subject: Registration of FBOs using the platform of Common Service Centre-Special Purpose Vehicle (CSC-SPV).

Reference this office order number 1(45)2011/Misc/FSSAI (Part-II) dated 01st June, 2016 and 17th August, 2016 regarding utilisation of CSC-SPV platform for Registration of FBOs.

2. It has been decided that the time period for special promotion i.e. FSSAI funding the CSC service charge of Rs 30/- for Registration of FBOs has been further extended from **30th September, 2016 to 31st December, 2016.**
3. This issues with the approval of Competent Authority


(Bimal Kumar Dubey)
Director (Regulatory Compliance)
Tel. No. 011-23237433

To,

- (i) All Commissioner of Food Safety of all States/UTs
- (ii) All Central Licensing Authority

Copy to:

- (i) CITO - For necessary action and uploading on FSSAI website.
- (ii) CSC SPV, Ministry of Communications & Information Technology, Electronics Niketan, 3rd Floor, DIT, 6, CGO, Complex, Lodhi Road, New Delhi-110003